

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

SLP(Crl.) No. 2228/2008

Heera Lal

Petitioner

VERSUS

State of Rajasthan

Respondent

Date: 30.4.2008 :This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. V.J. Francis,Adv.

For Respondent (s)

UPON being mentioned the Court made the following  
ORDER

List in the second week of May, 2008.

(Meenu Sethi )  
Court Master

(Pushap Lata Bhardwaj)  
Court Master

Mentioning slip is attached.